

Company: Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

Date: 29/12/2025

(2024) 02 TP CK 0001

Tripura High Court- Agartala

Case No: Regular First Appeal 05 Of 2023

Vs

Abdul Wahid Through His L.Rs &

Abdul Haque Through His L.Rs &

Ors

APPELLANT

Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024 Hon'ble Judges: Biswajit Palit, J

Bench: Single Bench

Advocate: Pranabindu Chakraborty, G.K. Nama

Judgement

Biswajit Palit, J

It has been reported by Mr. Pranabindu Chakraborty, Learned counsel that Mr. S.K. Deb, Learned senior counsel for the appellants is absent today due to his illness.

Mr. G.K. Nama, Learned counsel is present for the respondents. We have received the report of Mediation from the Coordinator Mediation Centre, High Legal Services Committee. The dispute could not be settled through mediation.

In view of that, list this appeal on **09.02.2024** for hearing.